

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)										(Amount in Rs.)
Summary of claims received					Summary of claims admitted					
Sl No	Name and address of Claimant	Category of Creditors	No of claims	Amount (in Rs.)	No of claims	Amount (in Rs.)	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks if any,
1	The Income Tax Officer TDS-Ward - 2(2), Bangalore, on behalf of Income Tax Department, Department of Revenue, Ministry of Finance, Central Board of Direct Taxes, New Delhi	Operation Creditors (Government dues)	1	12,220.00	1	12,220.00	0	0	0	NA